

Information Memorandum (IM) - Log 9 Mobility Private Limited

Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

1. List of claims submitted by Unsecured Financial Creditor

(Amount in Rs.)

Name of the Creditor	Claim Submitted as per Form 'C'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
Ghalla and Bhansali Securities Pvt Ltd	3,91,57,438.00	3,91,57,438.00			
Ugro Capital Limited	4,61,54,171.00	-	4,61,54,171.00		Rejected due to claim being operational in nature
Aristo Securities Pvt Ltd (Revfin)	41,23,96,850.00	0.00		41,23,96,850	Claim under verification
Total Claims Unsecured Financial Creditors	49,77,08,459	3,91,57,438	4,61,54,171	41,23,96,850	